

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

NOTIFICATION

No. 1206

dated:19.11.2018

In pursuance of Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K.11017/12/2018-US.II dated 10th of November, 2018 Hon'ble Mr. Justice Rajesh Bindal, took oath of office as a Judge of the High Court of Jammu and Kashmir, on 19th of November, 2018, at 10.00 am.

(Sanjay Dhar)
Registrar General

No:-45176-90/GS

Dated:-19.11.2018

Copy of the above forwarded to the:-

1. Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), New Delhi.
2. Secretary General, Hon'ble Supreme Court of India, New Delhi.
3. Registrar General, Punjab and Haryana High Court, Chandigarh.
4. Registrar Vigilance, High Court of Jammu and Kashmir, Jammu.
5. Principal Secretary to Hon'ble Governor of J&K, Jammu.
6. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
7. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
8. Secretary to Government, Department of L,J&PA, Government of Jammu and Kashmir, Jammu.
9. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
10. Registrar Rules, High Court of Jammu and Kashmir, Jammu
.....for information.
11. Accountant General of J&K, Jammu/Srinagar for information and necessary action (Copy of the Notification is enclosed).
12. CPC e-Courts, High Court of J&K for uploading on official Website of the High Court
13. Chief Accounts Officer, High Court of J&K, Jammu.
14. Accounts Officer, High Court of J&K, Jammu/Srinagar.
..... for information and n/a.
15. Manager, Government Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
16. Office file.

Registrar General

19/11/18